

try has purchased land and bungalows for the Central Intelligence Bureau at Shivpuri in Madhya Pradesh ;

(b) whether this land had been previously donated to Government for the construction of a memorial to the famous freedom fighter, Tatyia Tope ;

(c) whether letters of protest had been sent to his Ministry against the purchase of this land ; and

(d) the total value paid, the name of the recipient of the amount and propriety of it ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) ; (a) Yes, Sir.

(b) No, Sir.

(c) No, Sir.

(d) The property was purchased from Maharaja of Gwalior for Rs. 7 lakhs. In view to answers to (b) and (c) above, the question of any impropriety does not arise.

#### Arrest of Delhi Police Officials in Lucknow

3555. SHRI YASHPAL SINGH :  
SHRI ONKAR LAL BERWA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Uttar Pradesh Police have arrested four Police Officials of the Delhi Police in Lucknow ;

(b) whether it is also a fact that one of them is a leader of dacoits who have been engaged in looting of buses in Bulandshahr, U. P. ; and

(c) if so, the action taken or proposed to be taken against the culprits ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Four police officials of Delhi Police were arrested by the Uttar Pradesh Police recently. One of them was arrested in Bulandshahr and the rest in Delhi.

(b) It is reported that the 4 persons were allegedly involved in dacoity/looting cases in Uttar Pradesh.

(c) The police officials have been placed under suspension pending further enquiries. Cases have been registered against them by the Uttar Pradesh Police and action in

accordance with the law is being taken in those cases.

#### Ammunition Found in Zakhira, Delhi

3556. SHRI YASHPAL SINGH :  
SHRI ONKAR LAL BERWA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the inquiry into the dumps of ammunition found near Zakhira, Delhi in the house of a former police official has since been completed ; and

(b) if so, the details of the investigations and the action taken against the persons concerned ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The enquiry, which resulted in the recovery of two hand-grenades from the house of a former police constable of Delhi police, has been completed.

(b) As a result of the investigations it was found that the grenades were given to the accused by a former constable of Punjab Armed Police who had found the same while serving in the Khem Karan Sector during the Indo-Pak Conflict. Investigations have been finalised and the accused has been challaned on 21.10.1968. The case will be put in court after completing necessary legal formalities.

#### Fuel Practices in Industries

3557. SHRI YASHPAL SINGH :  
SHRI ONKAR LAL BERWA :

Will the Minister of EDUCATION be pleased to refer to the reply given to Unstarred Question No. 6778 on the 30th August, 1968 and state :

(a) whether the information regarding the Fuel practices in industry has since been received by Government ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) At the instance of the Fuel Efficiency Committee, the Coal Board sponsored studies on fuel practices in industry by